



प्रेस प्रकाशनी PRESS RELEASE



भारतीय रिज़र्व बैंक
RESERVE BANK OF INDIA

संचार विभाग, केंद्रीय कार्यालय, एस.बी.एस.मार्ग, मुंबई 400001

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February 2, 2010

Certificate of Registration - Cancelled

The Reserve Bank of India has cancelled the certificates of registration granted to the following companies, having their registered offices at the address shown against them, for carrying on the business of a non-banking financial institution. Following cancellation of the registration certificate the companies cannot transact the business of a non-banking financial institution.

Sr. No.	Company's Name	Address of Registered Office	Registration No. & Date	Date of cancellation
1.	Parijat Shipping and Finale Limited	Parijat House, 2 nd Floor, 1076 Dr. E. Moses Road, Worli, Mumbai - 400 018	13.00596 dated March 31, 1998	November 23, 2009
2.	Ind Finance & Securities Trust Private Limited	404, A.N. Chambers, Turner Road, Bandra (W), Mumbai - 400 050	13.00426 dated March 24, 1998	December 02, 2009
3	A.D. Cotton Mills Pvt. Ltd.	86, Arcadia, 8 th Floor, Nariman Point, Mumbai - 400 021	13.01253 dated June 19, 1999	December 12, 2009
4	Inducon India Ltd.	63/69, Nagdevi Cross Lane, 1 st Floor, Room No. 6, Mumbai - 400 003	13.00847 dated May 26, 1998	December 08, 2009
5.	Capricon Infin Pvt. Ltd.	Shop No. 4, R.S.K. Apartment, IC Colony, Borivali (W), Mumbai - 400 103	13.00847 dated May 26, 1998	December 08, 2009
6.	Dhamria Financial Services Ltd.	18/22, Zaveri Bazar, 1 st Floor, Near Cotton Exchange Building, Mumbai - 400 002	13.00965 dated August 05, 1998	December 08, 2009
7	G.M. Somjee Finance Pvt. Ltd.	14-15, United Apartments, 2407 East Street, Pune - 411 001	13.01419 dated November 18, 2000	December 08, 2009
8	Udgir's Dhanlaxmi Finance & Leasing Ltd.	Mayur Niwas, Srinagar Colony, Bidar Road, Udgir - 413 512	13.01099 dated November 14, 1998	December 14, 2009
9	S.J. Securities Ltd.	317, 3 rd Floor, Loha Bhavan, Near Old High Court, Ashram Road, Ahmedabad - 380 009	10.00017 dated February 18, 1998	December 14, 2009

By the powers conferred under Section 45-IA (6) of the Reserve Bank of India Act, 1934, the Reserve Bank can cancel the registration certificate of a non-banking financial company. The business of a non-banking financial institution is defined in clause (a) of Section 45-I of the Reserve Bank of India Act, 1934.

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Manager